

ITEM NO.36

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14147/2015

LIFE INSURANCE CORPORATION OF INDIA & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY C.A. NO. 14161/2015 TO BE LISTED BEFORE HON'BLE JUDGE IN
CHAMBER)

WITH

C.A. No. 14161/2015 (XVI)

Date : 11-09-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Appellant(s) Ms. Laxmi Kumari, Adv.
Mr. Puneet Taneja, AOR

For Respondent(s) Mr. Suvesh Kumar, Adv.
Mr. Raj Bahadur, Adv.
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

As per the office report, service is complete.

List the matter before the Court.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR